

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. No. 34/2009

120

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> December 2017, 10.30 A.M

Name of the Company		Babulal Data & Ors-Versus-Raghavar (India) Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

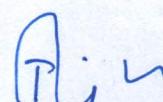
1. N. M. Sharma, Adv  
2. Ratnesh Rai, Adv  
3. Anunoy Basu, Adv  
4. Aniruddha Roy, Adv

} ~~Petitioners~~ Respondents

  
21/12/17

1. Mrs. Manju Bhutaria  
2. Mr. P.K. Jevrajka  
3. Mrs. Afshar Banerjee  
4. Ms. Poja Jevrajka

? } Petitioners

  
21/12/17

ORDER

Ld. Counsel for the petitioners and the respondents is present.

Pleadings are complete. Both the parties are directed to file written submissions within 4 weeks from today with a copy in advance to the opposite party.

List it on 26/02/2018 and 27/02/2018 for hearing.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)